

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6289 of 2012**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

08/14.09.2020

Heard through V.C.

2. As per the request of the learned counsel for the respondent-State, put up this case on 6th October, 2020 under the heading "For final disposal".

(Deepak Roshan, J.)

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